HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 76 /Confdl./2021 II-2-3/2002 (Pt. III)

Bilaspur, dated the _____February, 2021

The following District Judges (Entry Level), as specified in Column No. (2) of the table below, are, hereby, appointed to the category of District Judge (Selection Grade) in the Pay-scale of Rs. 144200-218200 from the date mentioned in Column No. (3): -

S.No.	Name of Judicial Officer with designation	Date of appointment to the category of District Judge (Selection Grade)
(1)	(2)	(3)
1.	Shri Shailesh Kumar Tiwari, Chairman, Permanent Lok Adalat, Jagdalpur	09.02.2021
2.	Ku. Saroj Nand Das, Judge, Family Court, Surajpur	09.02.2021
3.	Shri Santosh Kumar Aditya, I Additional District and Sessions Judge, Sakti	09.02.2021
4.	Shri Sanjeev Kumar Tamak, III Additional District and Sessions Judge, Bilaspur	09.02.2021
5.	Shri Khilawan Ram Rigri, I Additional District and Sessions Judge, Bilaspur	09.02.2021
6.	Ku. Sanghratna Bhatpahari, Additional District and Sessions Judge, II Fast Track Special Court, Bilaspur	09.02.2021
7.	Shri Jaideep Garg, I Additional District and Sessions Judge, Ambikapur	09.02.2021
8.	Shri Thomas Ekka, Judge, Family Court, Ambikapur	09.02.2021
9.	Shri Devendra Nath Bhagat, I Additional District and Sessions Judge, Jagdalpur	09.02.2021
10.	Shri Santosh Kumar Tiwari, Additional Registrar (Judicial) & (Classification), High Court of Chhattisgarh, Bilaspur	09.02.2021
11.	Shri Shailesh Kumar Ketarap, President, District Consumer Disputes Redressal Forum, Dhamtari	09.02.2021
12	. Shri Prafull Kumar Sonwani, I Additional District and Sessions Judge, Baloda-Bazar	09.02.2021
13	. Shri Manvendra Singh, Additional District and Sessions Judge, Fast Track Special Court, Manendragarh	09.02.2021
14	. Shri Rajbhan Singh, Additional District and Sessions Judge, Fast Track Special Court, Gariaband	
		Contd2/-

TABLE

15.	Shri Mohan Prasad Gupta, I Additional District and Sessions Judge, Surajpur	09.02.2021			
16.	Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg	09.02.2021			
17.	Shri Omprakash Singh Chauhan, Judge, Family Court, Raigarh	09.02.2021			
18.	Shri Neeraj Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur	09.02.2021			
19.	Shri Gopal Krishna Neelam, Additional District and Sessions Judge, Pratappur	09.02.2021			
20.	Shri Liladhar Sarthi, Presiding Officer, Wakf Tribunal, Raipur	09.02.2021			
21.	Shri Rajeev Kumar, Additional District and Sessions Judge, I Fast Track Special Court, Raipur	09.02.2021			
22.	Shri Pravin Kumar Pradhan, I Additional District and Sessions Judge, Korba	09.02.2021			
23.	Shri Rishi Kumar Burman, I Additional District and Sessions Judge, Balrampur at Ramanujganj	09.02.2021			
24.	Ku. Sanghpushpa Bhatpahari, III Additional District and Sessions Judge, Surajpur	09.02.2021			
25.	Shri Suresh Joon, II Additional Judge to the Court of I Additional District and Sessions Judge, Raipur	09.02.2021			
26.	Shri Vinod Kumar Dewangan, I Additional District and Sessions Judge, Dantewara	09.02.2021			
27.	Smt. Neelima Singh Baghel, Additional District and Sessions Judge, Mungeli	09.02.2021			
28.	Smt. Geeta Neware, Additional District and Sessions Judge, Fast Track Special Court, Sakti	09.02.2021			
29.	Shri Dukhi Ram Dewangan, Additional District and 09.02.2021 Sessions Judge, Sarangarh				
30.	Shri Prabodh Toppo, Additional District and Sessions09.02.2021Judge, Fast Track Special Court, Mungeli09.02.2021				
31.	Shri Srinarayan Singh, Chairman, Permanent Lok 09.02.2021 Adalat, Bilaspur				

BY ORDER OF THE HIGH COURT 0-02-2021. (DEEPAK KUMAR TIWARI)

REGISTRAR GENERAL

Contd...3/-

Endt. No	77	/Confdl./2021	Bilaspur, dated	the <u>10</u> February, 2021
]	II-2-3/2002 (Pt.	III)	. ,	

Copy forwarded to: -

- 1. Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 14. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16. Registrar ([I. & E] & [Vig.]./S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- 19.
- 1. Shri Shailesh Kumar Tiwari, Chairman, Permanent Lok Adalat, Jagdalpur,
- 2. Ku. Saroj Nand Das, Judge, Family Court, Surajpur,
- 3. Shri Santosh Kumar Aditya, I Additional District and Sessions Judge, Sakti,
- 4. Shri Sanjeev Kumar Tamak, III Additional District and Sessions Judge, Bilaspur,

Contd...4/-

(4)

- Bilaspur
- Ku. Sanghratna Bhatpahari, Additional District and Sessions Judge, II Fast Track Special Court, Bilaspur,
- 7. Shri Jaideep Garg, I Additional District and Sessions Judge, Ambikapur,
- 8. Shri Thomas Ekka, Judge, Family Court, Ambikapur,

5.

- 9. Shri Devendra Nath Bhagat, I Additional District and Sessions Judge, Jagdalpur,
- 10. Shri Santosh Kumar Tiwari, Additional Registrar (Judicial) & (Classification), High Court of Chhattisgarh, Bilaspur,
- 11. Shri Shailesh Kumar Ketarap, President, District Consumer Disputes Redressal Forum, Dhamtari,
- 12. Shri Prafull Kumar Sonwani, I Additional District and Sessions Judge, Baloda-Bazar,
- 13. Shri Manvendra Singh, Additional District and Sessions Judge, Fast Track Special Court, Manendragarh,
- 14. Shri Rajbhan Singh, Additional District and Sessions Judge, Fast Track Special Court, Gariaband,
- 15. Shri Mohan Prasad Gupta, I Additional District and Sessions Judge, Surajpur,
- 16. Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg,
- 17. Shri Omprakash Singh Chauhan, Judge, Family Court, Raigarh,
- 18. Shri Neeraj Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur,
- 19. Shri Gopal Krishna Neelam, Additional District and Sessions Judge, Pratappur,
- 20. Shri Liladhar Sarthi, Presiding Officer, Wakf Tribunal, Room No. 1, 2 and 6 of the Office Building of State Level 20 Point Programme Implementation Review Committee, O/o Chhattisgarh State Wakf Tribunal, Shanti Nagar, Raipur,
- 21. Shri Rajeev Kumar, Additional District and Sessions Judge, I Fast Track Special Court, Raipur,
- 22. Shri Pravin Kumar Pradhan, I Additional District and Sessions Judge, Korba,
- 23. Shri Rishi Kumar Burman, I Additional District and Sessions Judge, Balrampur at Ramanujganj,

Contd...5/-

- 24. Ku. Sanghpushpa Bhatpahari, III Additional District and Sessions Judge, Surajpur,
- 25. Shri Suresh Joon, II Additional Judge to the Court of I Additional District and Sessions Judge, Raipur,
- 26. Shri Vinod Kumar Dewangan, I Additional District and Sessions Judge, Dantewara,
- 27. Smt. Neelima Singh Baghel, Additional District and Sessions Judge, Mungeli,
- 28. Smt. Geeta Neware, Additional District and Sessions Judge, Fast Track Special Court, Sakti,
- 29. Shri Dukhi Ram Dewangan, Additional District and Sessions Judge, Sarangarh,
- 30. Shri Prabodh Toppo, Additional District and Sessions Judge, Fast Track Special Court, Mungeli,
- 31. Shri Srinarayan Singh, Chairman, Permanent Lok Adalat, Bilaspur,

for information.

- 20. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Dhamtari / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- 21. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 22. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 23. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 25. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 26. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
- 27. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 28. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 29. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 30. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

REGISTRAR GENERAL